

**In the National Company Law Tribunal, Jaipur**

**Item No. 105**

**CP No.(IB)-97/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**Yaduka Financial Services Ltd.**

**.....Applicant/Petitioners**

**VS.**

**SNG Realestate Pvt. Ltd.**

**.....Respondent**

**Order delivered on 30.05.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

For Petitioner (s) : Prashant Kumar, Adv.

Hitesh Mishra, Adv.

For Respondent(s) : None-appeared

**ORDER**

Learned counsel for the applicant states that in compliance of the order dated 02.05.2019, service affidavit is ready and is being filed during the course of the day. List the matter on 01.08.2019.

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**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**